ANNEXURE-1

Name of Corporate Debtor: Sharma Kalypso Private Limited

List of Secured Financial Creditors

Date of Commencement of liquidation 25/04/2023				List of Stakeholders as on: 27/05/2023		Date of Commencement of liquidation 25/04/2023						List of Stakeholders as on: 04/05/2023								
						Details of claim Received					Details of claim admitted							Amount in INR		
Sl. No	Name of Creditor	Principle	Interest and other charges	other charges	Identification No.	Date of receipt	Amount Claimed	Amount of claim admitted	Status of claim	Amount covered by security interest	Whether security interest is relinquished (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% age of amount of claim admitted	Amount of Contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	ARCHOLKAR ITI PVTLTD	1700,000,000	1700,000,000		NA	04-12-2023	1,704,106,570.00	1,700,106,570.00	Secured	1,700,106,570.00	Yes	Effect pasus first charge on inventory cum book debts/current assets (present and future) with Axis Bank Limited Effect Pasus first charge on Hypothecation of plant and machinery and other movable assets. Effect Pasus first charge on Shop on GF0 10 Lower-Ground Floor Commercial Complex known as Shop No. 10 Lower Ground Floor, Sector-3 Rohini Residential Complex, Rohini, Delhi-110085 Effect Pasus first/charge on property situated in Village Saffipur,Bhana Ras SA/20 Rentlay Rangpuri Najafgarh road New Delhi owned by Isisha Sharma and Rakesha Sharma	1,704,106,570.00	97.61	N.A.	N.A.	N.I	N.I	
2	Bank of Maharashtra	741,000,000.00	370000000		NA	04-01-2023	741,000,000.00	741,000,000.00	Secured	741,000,000.00	No	Effect Pari Passu charges by way of Hypothecation of stocks and receivables of the company Management of LC policies in the name of Shri Ramesh Sharma, Director on Pari Passu Basis Effect Pari Passu 1st Charge on residential property situated at Plot no. 10, Block-A, Sector-3, in village Saffipur/Rohtnia, Rangpuri Najafgarh Road, New Delhi in the name of Mrs.Isisha And Rakesha Sharma Effect Pari Passu 1st Charge on residential flat DDA-SFS category-II Duplex Flat no. 195, Manisha Apartment, Plot no. 15, Sector-9, Rohini, Delhi-110085 in the name of Shri Ramesh Sharma Effect Pari Passu 1st Charge on residential building property situated at Jaipur in the name of the company Effect Pari Passu 1st Charge on residential building property situated at Ludhiana in the name of the company Effect Pari Passu 1st Charge on Factory land and building at plot no. 68-69, Sector-6, IMT Manesar in the name of the company Effect Pari Passu 1st Charge by the registrable mortgage of commercial property measuring 1 Kigha 7L Biswas situated at plot no 60, Khasra no. 5/17 village saffipur Rankhola, Ilaqa no. revenue Patwar Halka, Tehsil Najafgarh, Delhi owned in the name of Mrs Isisha Sharma w/o Ramesh Sharma Effect Pari Passu 1st Charge on residential building property situated at 20, Jawahar Marg, 3rd floor, vacant other, New Delhi in the name of Mr.Ramesh Sharma and Mrs. Isisha Sharma for which housing loan is availed from our Bank (The approval for release of property condition, the entire sale proceeds of the property net of housing/ancillary shall be utilized proportionately towards repayment of dues of our bank & respective Bank & the minimum sale consideration should be Rs. 10.00 crore. DBR charge on Residential building at 19 Pamri Marg Third Floor Vacant Vihar New Delhi owned by Ramesh Sharma and isisha sharma	741,000,000.00	44.11	N.A.	N.A.	N.I	N.I	
		Total Amount					2,445,106,570.00	2,441,106,570.00		2,441,106,570.00				98.62					